

Annexure - B1 (H)

Name of the Corporate Debtor: Shree Ambika Sugars Ltd

Date of commencement of Liquidation : 20/06/2022

List of Stakeholders as on: 18.08.2022

LIST OF OTHER STAKEHOLDERS, IF ANY (OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)

(Amount in ₹)

Sl. No	Name of Stakeholder	Category of Stakeholders (Preference shareholder/equity shareholder/partners/Others)	Identification No	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien/attachment removed? (Yes/No)	Amount covered by guarantee	% of Share in total amount of claims admitted						
1	Thiru Arooran Sugars Limited (Beneficiary Owner are Consortium of Lenders who invoked Pledge of Shares, awaiting for instruction in terms of SEBI Regulation)	Equity Share holder	AAACT2382B	18.07.2022	70,20,47,061	2,98,04,540	Shareholder	NO	NO		17.00			52,67,26,741.00		Beneficiary Owner of 1,45,51,578 Shares are Consortium of Lenders who invoked Pledge of Shares, awaiting for instruction in terms of SEBI Regulation	
						14,55,15,780	Shareholder	YES	NO		83.00						
2	Thiru Arooran Sugars Limited	Others (As Inter Group Company Balance)	AAACT2382B	18.07.2022	18,94,60,306.78		Inter Group Balance				-				18,94,60,306.78		
Grand Total					89,15,07,367.78	17,53,20,320.00					-	100.00	-	-	52,67,26,741.00	18,94,60,306.78	

